

REVISED
ASSETS & LIABILITIES AS ON 31.3.2011
(At a glance)

NAME OF THE JUDGE : JUSTICE KURIAN JOSEPH

DATE OF APPOINTMENT : 12-07-2000

DATE OF APPOINTMENT AS : 08-02-2010
CHIEF JUSTICE.

DECLARED ASSETS.

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total amount in Bank Deposits FD/SB	Gold & Silver (weight)	Vehicle (Nos).	Shares, Mutual funds & others, if any.
39.47 Ares (29.35 ares of the 39.47 ares is jointly owned by the spouse	Two storeyed building bearing No 37/2609 in 2.70 Ares jointly owned by the spouse.	Rs.57228/-	One sovereign gold	Maruti Esteem Car 2004 make KL-2-S-7477	Rs.4,000/- LIC Policies - Total sum assured – Rs.6 lakhs. G.P.F. Rs. 4,13,097/-
	House No. 2/43 built on land 4.70 Ares jointly owned by the son.				

LIABILITIES.

PARTICULARS:-

1. Rs.2,86,084.63 Ps. - Housing loan, being repaid on an EMI of Rs. 17,000/- to the State Bank of India, Personal Banking Branch, Ernakulam.
2. Rs.3,97,152/-, - Personal loan being repaid on an EMI of Rs. 23,000/- to the State Bank of India, Personal Banking Branch, Ernakulam.
3. Rs. 13,8,825 house loan taken from the S.B.I. PBB Ernakulam.

Note: Further details available with the Chief Justice.

REVISED
ASSETS & LIABILITIES AS ON 31.3.2011
(At a glance)

NAME OF THE SPOUSE : MRS. RUBY KURIAN.

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total amount in Bank Deposits FD/SB	Gold & Silver (weight)	Vehicle (Nos).	Shares, Mutual funds & others, if any.
23.92 Ares	NIL	Rs. 84,624/-.	50 Sovereign gold and one pair of diamond ear rings.	Nil	Rs.65,010/-

LIABILITIES.

Nil

Note: Further details available with the Chief Justice.

ASSETS & LIABILITIES AS ON 31.3.2011
(At a glance)

NAME OF THE DEPENDANT : MS. REEJU KURIAN.
CHILD/CHILDREN.

DECLARED ASSETS.

ASSETS OF THE DEPENDENT CHILD/ CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total amount in Bank Deposits FD/SB	Gold & Silver (weight)	Vehicle (Nos).	Shares, Mutual funds & others, if any.
Nil	Nil	Nil	Ten sovereign	Nil	Chitty No.183 for Rs. 1,00,000/-

LIABILITIES.

Nil

Note: Further details available with the Chief Justice.